

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:198
ANSWERED ON:14.12.2004
RELEASE OF FUNDS UNDER APDRP
Karunakaran Shri P.;Khan Shri Sunil

Will the Minister of POWER be pleased to state:

- (a) whether the government has received representation from any of the States requesting for release of incentives for reduction of losses of State Electricity Boards;
- (b) if so, the details thereof along with the decision taken by the Government thereon;
- (c) whether the proportion of incentives given to West Bengal under Accelerated Power Development and Reforms Programme (APDRP) is less than that of other States;
- (d) if so, the reasons therefor; and
- (e) the remedial steps taken by the Government in this regard?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 198 TO BE ANSWERED IN THE LOK SABHA ON 14.12.2004 REGARDING RELEASE OF FUNDS UNDER APDRP.

(a) & (b) : The States that have submitted proposals for claiming incentives are – Assam, Andhra Pradesh, Gujarat, Goa, Haryana, Himachal Pradesh, Kerala, Karnataka, Maharashtra, Madhya Pradesh, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal. The proposals of Assam, Goa, Himachal Pradesh, Kerala, Karnataka, Madhya Pradesh, Tamil Nadu and Uttar Pradesh are at various levels of scrutiny. States whose claims are found to be eligible and incentives given are Gujarat, Maharashtra, Haryana, Rajasthan, Andhra Pradesh and West Bengal. The details of incentives given are as under:-

(Rs. in Crores)

Sl.No.	Name of State	Reduction in cash loss	Incentive Released
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1.	Maharashtra	275.78	137.89
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2.	Gujarat	472.76	236.38
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3.	Haryana	210.98	105.49
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4.	Rajasthan	275.42	137.71
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5.	Andhra Pradesh	530.22	265.11
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6.	West Bengal	146.00	73.00
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Total	1911.16	955.58	
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(c) to (e) : The quantum of incentive to a State is determined on the basis of actual cash loss reduction achieved by the State concerned, over the base year 2000-01. An incentive of Rs.73 crores has been released to West Bengal State Electricity Board (WBSEB), for the cash loss reduction achieved by them during the year 2002-03, in accordance with the guidelines for grant of incentive under Accelerated Power Development and Reforms Programme.